# GOVERNMENT OF INDIA MINISTRY OF YOUTH AFFAIRS AND SPORTS (DEPARTMENT OF YOUTH AFFAIRS)

#### LOK SABHA

# UNSTARRED QUESTION NO. 4023 TO BE ANSWERED ON 10-08-2016

## **Dissolution of National Commission for youth**

#### **4023. SHRI SHAILESH KUMAR:**

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- a) whether the National Commission for youth was set up by the Union Government;
- b) If so, the reasons for dissolving the National Commission for Youth; and
- c) whether the Government proposes to reconstitute the National Commission for youth and if so, the details thereof?

### **ANSWER**

# THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS AND SPORTS (SHRI VIJAY GOEL)

(a) & (b) Yes, Madam. The National Commission for youth, with its Headquarters at New Delhi, was set up on 15<sup>th</sup> March, 2002. The commission was set up to enable the Government to overcome the problems confronting the youth and inter-alia, bring fresh perspectives to the issues involved. The National Commission for Youth was a non-statutory recommendatory body. The initial tenure

of the Commission was for Six months from the date of its constitution within which it was required to submit its report to the Government. As the commission was unable to give its report within the time frame, the term of the commission was extended from time to time, upto 30<sup>th</sup> September, 2004. The commission submitted its report in July, 2004. The National Commission for youth was finally wound up on 30<sup>th</sup> September, 2004.

(c) There is no proposal under consideration by the Government to reconstitute the National Commission for youth.

\*\*\*\*